

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-247-2020

The Goa Foundation. Petitioner.

Versus

Goa State Environment Impact Assessment
Authority and others. Respondents.

Ms. Norma Alvares, with Ms. Anamika Gode, Advocates for the
Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Ankita Kamat, Adl.
Govt. Advocate for the Respondents No.2 and 5.

***Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.***

Date : 4th January, 2021.

P.C. :-

Not before the Bench of which one of us (M.S. Sonak, J.) is a
party.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.